

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.438**  
**Appeal No. 112/ND/252/2023**

**IN THE MATTER OF:**

Income Tax Officer	...	Appellant
Versus		
Registrar of Companies (Aurochem Softech Pvt. Ltd.)	...	Respondent

**Under Section 252(3)**

**Order delivered on 02.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the Respondent :  
For the RoC : Adv. Aakash Sharma  
For the I.T Department : Adv. Sanjay Kumar, Adv. Easha

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

No representation on behalf of the Appellant. List the matter on **13.08.2024**.

**Sd/-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**